

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:6315
ANSWERED ON:06.05.2013
POLLUTION BY INDUSTRIAL UNITS IN U.P.
Bali Ram Dr.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Central Pollution Control Board (CPCB) monitors the pollution emitting from the industrial units located in various districts of Uttar Pradesh;
- (b) if so, the names of industrial units of the State found violating the norms during the last three years; and
- (c) the steps taken by the CPCB against the erring units?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a)to(c) The Central Pollution Control Board (CPCB) is monitoring the pollution control compliance in the industrial units located in the various districts of Uttar Pradesh. This monitoring is being done particularly in the Ganga basin / districts under the National Ganga River Basin Authority programme.

Under this programme, the CPCB has inspected 364 industries in the last three years. Out of 364 industries inspected, 148 industries were found to be non-complying with the prescribed standards. Directions have been issued to 136 industries under Section 5 of Environment (Protection) Act, 1986 for show cause, compliance and closure. Out of 136, directions were issued under Section 5 of E (P) A, 1986 to 36 industries for closure and 12 directions were issued under Section 18

(i) (b) of the Water (Prevention and Control of Pollution), Act, 1974 to the Uttar Pradesh Pollution Control Board. The details are given at Annexure- I, II & III respectively.